

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 110
(IB)-24(PB)/2020

IN THE MATTER OF:

Sharad Chaudhary & ors.

.... Applicant/petitioner

v.

M/s. CHD Developers Ltd.

.... Respondent

Order under Section 9 of IBC

Order delivered on 11.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant : -

ORDER

On the petition filed under Section 9 of the IBC, 2016, the Corporate Debtor is hereby directed to file its response or written submissions on the next date of hearing.

List the matter on 03.03.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

11.02.2020
Vineet